

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar.

Notification,
Srinagar, the 5th July, 2021

S.O. 220 In exercise of the powers conferred by sub-section (1) of Section 3 of the Private Security Agencies (Regulation) Act, 2005 and in suppression of Notification S O. No 83 dated 3rd of March, 2020, the Government hereby designate Sh. Khalid Majeed, KAS, Special Secretary to Government, Home Department, as the Controlling Authority for the purpose of said Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to the Government,
Home Department

Dated: 05.07.2021

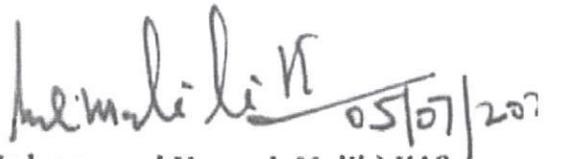
No: Home/89/2005/ISA-III

Copy to:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Director General of Police, J&K, Srinagar.
3. All Administrative Secretaries to the Government.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. Director Information, J&K.
6. Sh. Khalid Majeed, KAS, Special Secretary to Government, Home Department.
7. Director, Archives, Archaeology and Museums, J&K, Srinagar.
8. General Manager, Government Press, Srinagar.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to Principal Secretary to the Government, Home Department.
11. Incharge Website, Home Department.
12. SO/Stock file.

Copy also to the

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.


(Mohammad Yaqoob Malik) KAS
Deputy Secretary to the Government
Home Department

